

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 1503
TO BE ANSWERED ON : 08-12-2015

Fertilizers Subsidy

1503 SHRIMATI V. SATHYA BAMA:
SHRI SUNIL KUMAR SINGH:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is true that the Government has issued revised energy norms under the new urea policy for existing 25 gas based urea plants in the country and if so, the details thereof;
- (b) whether it is also true that the said move is expected to save about Rs. 800 crore in fertilizer subsidy and if so, the details thereof;
- (c) the amount of urea subsidy given to farmers in the country during the last three years and the current year, State/UT-wise;
- (d) the maximum number of times the urea subsidy is given to the farmers in a year and the reasons therefor;
- (e) the details of the medium through which subsidy is being provided to the farmers at present;
- (f) whether the Government proposes to issue smart cards to farmers for claiming urea subsidy and if so, the details and the benefits thereof; and
- (g) the total quantum of urea demand per annum in the State of Jharkhand?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SHRI HANSRAJ GANGARAM AHIR)

(a): Yes, Madam. The government has issued revised energy norms under the New Urea Policy 2015 for existing 25 gas based urea plants in the country. Copy of the notification is placed at **Annexure-I**.

(b): Yes, Madam. The saving in subsidy due to revision of energy consumption norms is as under:-

Year	Savings in Subsidy due to Norm revision
2015-16	271
2016-17	271
2017-18	271
2018-19	1805

Rs. In Crores

-: 2 :-

(c), (d) & (e): The Maximum Retail Price (MRP) of urea is statutorily controlled by the Government. The difference between the delivered cost of fertilizers at farm gate and net market realization by the urea units is given as subsidy to the urea manufacturer/importer by the Government of India. The total expenditure on subsidy on imported urea for the last 3 year & current year (up to Nov, 15) is as under:

(Rupees in crores)

Particulars	2012-13	2013-14	2014-15	2015-16 (Up to Nov'15)
Indigenous Urea	20000.00	26500.00	38200.01	34864.05
Imported Urea	20016.00	15353.30	16200.00	11210.07

(f): No, Madam. At present there is no such proposal in the Department.

(g): The requirement of urea in the State of Jharkhand as projected by Department of Agriculture, Cooperation and Farmers Welfare in the last three years is as follows:-

<Figures in 000MT>

Year	Requirement (Demand)
2013-14	260.00
2014-15	225.00
2015-16	225.00

- 3 -

Annexure-I

No. 12012/1/2015-FPP
Government of India
Ministry of Chemicals & Fertilizers
(Department of Fertilizers)

Shastri Bhawan,
New Delhi, the 15th October, 2015.

To

The Executive Director
Fertilizer Industry Coordination Committee
8th Floor, Sewa Bhawan
R.K. Puram, New Delhi.

Subject: Revised energy norm under New Urea Policy-2015 for existing 25
gas based urea manufacturing units - reg

Sir,

I am directed to refer to this Department's policy notification of even number dated 25th May, 2015 communicating the salient features and modalities for implementation of New Urea Policy-2015 (NUP-2015) w.e.f. 1st June, 2015 and to notify the revised energy norms for the period 1st June 2015 to 31st March, 2018 and for the year 2018-19. As per para 3.1 of the aforesaid notification, the revised energy norms would be in force from 1st June, 2015 onwards.

Yours faithfully,



(Rakesh Kumar)
Deputy Secretary (Admn.)
011-2338 4889

Copy to:

1. CMD/MDs
RCF/ NFL/ KRIBHCO/ IFFCO/ GSFC/ GNVF/ SFC/ NFCL/ CFCL/ TCL/INDO-
GULF/ KSFCL/ KFCL/ZACL.
2. Director General, Fertilizer Association of India, 10 Shaheed Jit Singh Marg,
New Delhi.

Energy Norms for Urea Units under New Urea Policy-2015

S. No.	Name of Urea units	Reassessed Capacity (MT/year)	Energy Norm (G. Cal/MT)		
			NPS-III Pre-set Energy Norms	For the period 01 st June, 2015 to 31 st March, 2018	For the year 2018-19
Group-I					
1	NFL - Vijaipur-I	864600	5.952	5.904	5.500
2	Kribhco - Hazira	1729200	5.952	5.952	5.500
3	Indo-Gulf Jagdishpur	864600	5.534	5.501	5.500
4	IFFCO - Aonla-I	864600	5.690	5.656	5.500
5	NFL-Vijaipur-II	864600	5.712	5.569	5.500
6	IFFCO-Aonla-II	864600	5.522	5.505	5.500
7	KSFL-Shahjahanpur	864600	5.712	5.643	5.500
8	CFCL Gadepan-I	864600	5.621	5.587	5.500
9	TCL-Babrula	864600	5.417	5.333	5.417
10	NFCL-Kakinada-I	597300	5.712	5.693	5.500
11	NFCL-Kakinada-II	597300	5.712	5.672	5.500
12	CFCL-Gadepan-II	864600	5.678	5.533	5.500
13	IFFCO-Phulpur-II	864600	5.883	5.744	5.500
Group-II					
1	GNVFC, Bharuch*	636900	6.301	6.301	6.200
2	IFFCO-Kalol	544500	6.607	6.231	6.200
3	GSFC-Baroda	370590	6.935	6.741	6.200
4	RCF-Thal	1706760	6.938	6.598	6.200
Group-III					
1	IFFCO-Phulpur-I	551100	7.584	7.145	6.500
2	SFC-Kota	379500	7.847	7.585	6.500
3	RCF-Trombay-V	330000	9.569	8.538	6.500
4	ZACL-Goa**	399300	7.308	7.308	6.500
5	KFGL-Kanpur**	722700	7.847	7.847	6.500
6	NFL-Nangal *	478500	7.095	7.095	6.500
7	NFL-Panipat*	511500	7.614	7.614	6.500
8	NFL-Bhatinda*	511500	7.479	7.479	6.500

* NPS-III pre-set energy norms for units converted from FO/LSHS (NFL- Panipat, Bhatinda, Nangal and GNVFC - Bharuch) represent revised energy norms on conversion as per approved DFR and will continue for five years from the date of conversion subject to para 3.3 of New Urea Policy-2015 notified vide notification no. 12012/1/2015-FPP dated 25th May, 2015.

**The units converted from Naphtha will continue with same energy norms for five years from the date of conversion subject to para 3.4 of New Urea Policy-2015 notified vide notification no. 12012/1/2015-FPP dated 25th May, 2015.